

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
GUIDELINES ON TOURIST VISA .

2811

Shri Mohd. Ali Khan

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether Government has issued new guidelines recently on tourist visas and conferences abroad;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the aims and objectives of such new guidelines?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): With a view to curb the abuse/misuse of the Tourist Visa, instructions have been issued by the Government stipulating that there should be a gap of at least 2 months between the visits to the country on a tourist visa. As regards conference visas, no new guideline have been issued recently. Instructions were issued reiterating the earlier stipulations that cases of conference visas requiring clearance from the Ministry of Home Affairs should be referred to the Ministry at least 6 weeks in advance of the event.